Pawan Hans Helicoptes Limited) was Pounds 65 million which came as an outright grant from the Government of United Kingdom. There is no fixed life for helicopters.

(b) These helicopters were acquired to provide support services to the oil sector in offshore exploration, to operate in hilly and inaccessible areas and to make charter flights available for promotion of travel and tourism.

## Royalty Rate of Minerals

1358.SHRI RANJIB BISWAL : Will the Minister of STEEL AND MINES be pleased to state:

- (a) the details of the royalty rates of minerals revised last time;
- (b) whether there is a proposal to revise the royalty rates of minerals in the near future; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS): (a) The Government Gazette Notification GSR No. 214(E) dated 11.4.97 revising the rates of royalty on major minerals (other than coal and lignite) was laid on the Table of the Lok Sabha on 8.5.1997.

(b) and (c) As per provisions of Section 9(3) of the Mines and Minerals (Regulation and Development) Act, 1957, the royalty rates cannot be enhanced more than once, during any period of three years and consequently, the next revision in the rates of royalty is not due as yet.

## **Poverty Alleviation Programme**

1359. SHRI TATHAGAT SATPATHY : SHRIMATI KAMAL RANI : SHRI N. DENNIS :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) whether the Union Government have committed to eradicate poverty by 2000 AD;
- (b) if so, whether the Government have implemented several anti-poverty programmes to ensure generation of more employment, creation of assets, imparting productive skills and raising of income levels;
- (c) if so, the extent to which these schemes have been implemented;
- (d) the details of allocation made under the anti-poverty programmes during the last three years, State-wise:
- (e) the target set by those States and actual coverage under these schemes for the above period, Statewise; and
- (f) the other schems to be introduced during 1998-99 for eradication of poverty?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) to (c) The Government is implementing several anti-poverty programmes namely Jawahar Rozgar Yojana (JRY), Employment Assurance Scheme (EAS), Million Wells Scheme (MWS), Integrated Rural Development Programme (IRDP), Development of Women and Children in Rural Areas (DWCRA) and Training of Rural Youth for Self-Employment (TRYSEM) to generate additional wage and self-employment, creation of durable assets and upgradation of skills for erradication of poverty and uplifting the families living below the poverty line in rural areas.

- (d) and (e) The details of allocation of funds, targets and actual coverage under these anti-poverty programmes during the last three years, state-wise are given in the Statement I to VI.
- (f) There is, however, no proposal to lauch any new scheme during 1998-99.

Statement-I

Details of Total Allocation of Funds and Physical Targets and Achievements under JRY during 1995-96 to 1997-98

		Total	Allocation [	During the	/ear	ar Physical Achievment (Lakh Mandays)					
S.No. State/UTs		1995-96	1996-97	1997-98		95-96		96-97		97 98	
			Rs. in lakhs	s	Target	Achievement	Target	Achievement	Target	Achievement	
1	2	3	4	5	6	7	8	9	10	11	
1.	Andhra Pradesh	37232.40	17372.39	19410.49	700.08	701.57	373.67	329.75	336.97	219.31	
2.	Arunachal Pd.	329.58	178.30	199.21	7.99	8.24	4.42	2.79	4.94	2.23	
3.	Assam	10820.18	5718.18	6389.03	178.63	179.08	98.77	91.54	110.36	73.29	
4.	Bihar	78598.18	34075.58	38073.25	1245.86	1197.03	489.25	460.02	546.64	533.04	